

R
29.01.2022

Order No. 44/2022 (Administrative)

In compliance of Hon'ble Court's letter number 2427/LXXXVII-CPC/e-Courts/Allahabad dated 16.01.2022 and in continuation of Administrative Order Number 16/2022 dated 16.01.2022 & 18/2022 dated 17.01.2022, the following rotation of Judicial Officers is hereby framed to perform the Judicial work.

Date	Sl.No	Name of Judicial Officers	Allotted Courts
31.01.2022	01	Sri Nityanand Shrinet, ADJ Court No. 01	Spl. Judge SC/ST Act and his own Court.
02.02.2022	02	Sri Ram Avtar Yadav, Spl Judge EC Act	ADJ Court No. 02 and his own Court.
04.02.2022	03	Sri Dinesh Pal Yadav, Spl. Judge POCSO Act Court No. 44	ADJ Court No. 10 and his own Court.
	04	Sri Rajiv Maheshwaram, ADJ Court No. 08	ADJ Court No. 05, 04 and his own Court.
	05	Sri Ajay Kumar Srivastava, ADJ Court No. 45	ADJ Court No. 46 and his own Court.
	06	Sri Anshuman Patnaik, ADJ/FTC Court No. 36	ADJ Court No. 09, 37 and his own Court.
	07	Sri Rakesh, Chief Judicial Magistrate, Court No. 18	ACJM Court No. 17 and his own Court.
	08	Sri Nand Kumar, Civil Judge (Sr.Div.) Court No. 20	Addl. Civil Judge (Sr.Div.) Court No. 23 and his own Court.
	09	Sri Adarsh Srivastava, ACJM Court No. 11	ACJM Court No. 19, 25 and his own Court.
	10	Smt. Shweta Chandra, ACJM Court No. 16	ACJM Court No. 12, Civil Judge (Sr.Div.)/FTC Court No. 38 and his own Court.
	11	Sushri Anujaya Krishna, Civil Judge (Jr.Div.) RS Ghat Court No. 14	Civil Judge (Jr.Div.) Court No. 13 and her own Court.
	12	Sri Siddhartha Chaturvedi, JM Court No. 27	Addl. Civil Judge (Jr.Div.) Court No. 22 and his own Court.
	13	Sushri Umaima Shal Nawaz, Addl. Civil Judge (Jr.Div.) Court No. 21	Addl. Civil Judge (Jr.Div.) Court No. 26 and his own Court.
	14	Sri Naseem Ahmad, Civil Judge (Sr.Div.)/FTC Court No. 39	Civil Judge (Jr.Div.)/FTC Court No. 43 and his own Court.
	15	Sri Ashok Kumar Srivastava, Spl. Judicial Magistrate, Court No. 33	Spl. Judicial Magistrate, Court No. 15 and his own Court.
01.02.2022	01	Sri Ashok Kumar Yadav, Spl. Judge SC/ST Act	ADJ Court No. 01 and his own Court.
03.02.2022	02	Sri Irfan Ahmad, ADJ Court No. 02	Spl. Judge EC Act and his own Court.
05.02.2022	03	Sri B.N. Ranjan, ADJ Court No. 05	ADJ Court No. 08 and his own Court.
	04	Sri Kamal Kant Srivastava, ADJ Court No. 04	ADJ Court No. 36 and his own Court.
	05	Smt. Ankita Shukla, ADJ Court No. 46	ADJ Court No. 44, 45 and her own Court.
	06	Smt. Moushree Madhesiya, ADJ Court No. 10	ADJ Court No. 09, 37 and her own Court.
	07	Sri Kamlapati, ACJM Court No. 17	Court of CJM and her own Court.
	08	Smt. Ranjana Saroj, ACJM Court No. 25	ACJM Court No. 11 and her own Court.
	09	Sri Vipin Yadav, ACJM Court No. 19	ACJM Court No. 16, 12 and his own Court.
	10	Smt. Harkiran Kaur, Addl. Civil Judge (Sr.Div.) Court No. 23	Civil Judge (Sr.Div.) Court No. 20 and her own Court.
	11	Shri Shailendra Nath, Civil Judge (Sr.Div.)/FTC Court No. 38	JM Court No. 27 and his own Court.
	12	Sri Khan Zishan Masood, Civil Judge (Jr.Div.) Court No. 13	Civil Judge (Jr.Div.) RS Ghat Court No. 14 and his own Court.
	13	Sushri Jyotsna Nagvanshi, Addl. Civil Judge (Jr.Div.) Court No. 22	Addl. Civil Judge (Jr.Div.) Court No. 21, 26 and her own Court.
	14	Sushri Manjari Rawal, Civil Judge (Jr.Div.)/FTC Court No. 43	Civil Judge (Jr. Div.)/FTC Court No. 39 and her own Court.
	15	Sri Sunil Kumar Nigam, Spl. Judicial Magistrate, Court No. 15	Spl. Judicial Magistrate, Court No. 33 and his own Court.

All other directions of Administrative Order Number 16/2022 dated 16.01.2022 & 17/2022 dated 17.01.2022 shall remain as usual.

On receipt of any new guideline/direction from the Hon'ble Court, this order will automatically become ineffective.

Let the copy of the order be circulated amongst all concerned for information and strict compliance.

System Officer is directed to upload copy of this order on the official website of this judgeship

Inform all concerned.



(Ravindra Nath Dubey)

District Judge,
Barabanki.
29.01.2022

Copy forwarded for information and necessary action to:

01. District Magistrate, Barabanki.
02. Superintendent of Police, Barabanki.
03. Chief Medical Officer, Barabanki.
04. Superintendent District Jail, Barabanki.
05. District Information Officer Barabanki for publication in daily Newspapers.
06. Executive Officer Nagar Palika Barabanki.
07. President/Secretary Zila Bar Association Barabanki.
08. Incharge Inspector Court Campus Security.

By order of the Court


Chief Administrative Officer,
District Court, Barabanki.
29.01.2022